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/Commercial Tax

Office of the Commissioner, Commercial Tax, Uttar Pradesh. (GST Section)

Lucknow: Dated: 19 May, 2022

## **NOTIFICATION**

In exercise of the powers conferred by the first proviso to sub-rule (3) of rule 61 of the Uttar Pradesh Goods and Services Tax Rules, 2017, the Commissioner, on the recommendations of the Council, hereby extends the due date for depositing the tax due under proviso to sub-section (7) of section 39 of the Uttar Pradesh Goods and Services Tax Act, 2017 in FORM GST PMT-06 for the month of April, 2022 till the 27<sup>th</sup> day of May, 2022.

2. This notification shall be deemed to be effective from 17<sup>th</sup> May, 2022.

By Order,

(Ministhy S.)

Commissioner, State Tax

Uttar Pradesh.